

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 932
TO BE ANSWERED ON 03.12.2021

ADOPTION AGENCIES IN INDIA

932. SHRI ANNASAHEB SHANKAR JOLLE :
SHRI SANGANNA AMARAPPA:
SHRI L.S. TEJASVI SURYA:
SHRI B.Y. RAGHAVENDRA:
SHRI PRATHAP SIMHA:
SHRI Y. DEVENDRAPPA:
DR. UMESH G. JADHAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of specialized adoption agencies in India State/UT-wise particular in Karnataka;
- (b) the number of authorized foreign adoption agencies in India State/UT-wise;
- (c) the number of foreign adoptions of Indian children that have taken place during each of the last five years;
- (d) whether the Government is aiming to further strengthen the State Adoption Resource authorities and if so, the details thereof;
- (e) whether the Government is aware of the rise in unauthorized adoptions of children during the COVID-19 pandemic, especially those who have lost one or both of their parents due to the viral infection and if so, the measures taken by the Government to address the issue; and
- (f) whether the Government has issued any cautions or advisories regarding unauthorized adoption of children during the COVID-19 pandemic and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) : As per the Child Adoption Resource Information and Guidance System (CARINGS), the State-wise number of Specialized Adoption Agencies functional in India including Karnataka is at **Annexure-I**. Karnataka has 31 Specialised Adoption Agencies.
- (b) : There are no Authorised Foreign Adoption Agencies (AFFA) in India.
- (c) : Details of number of foreign adoptions of Indian children during the last five years period is as follows :

Year	Foreign Adoptions of Indian Children
2016-2017	578
2017-2018	651
2018-2019	653
2019-2020	394
2020-2021	417

Source : CARINGS

d) : The Ministry reviews the implementation of the Juvenile Justice (Care and Protection of Children) Act, 2015 with States/UTs from time to time for its effective implementation.

(e) & (f) : The National Commission for Protection of Child Rights (NCPCR) has informed that 36 complaints alleging illegal adoption of children during the COVID-19 pandemic have been received by them. The Commission has taken cognizance of these complaints under Section 13(1) (j) of Commission for Protection of Child Right (CPCR) Act, 2005 and asked the concerned authorities to take necessary action in the matter. The adoption of children takes place through the Child Adoption Resource Information and Guidance System (CARINGS), a web-based application under the Juvenile Justice (Care and Protection of Children) Act, 2015 and under Hindu Adoption and Maintenance Act (HAMA) 1956. Adoptions under HAMA do not come under the purview of Central Adoption Resource Authority.

Various advisories have been issued by the Government including the National Commission for Protection of Child Rights (NCPCR) and CARA, to all the States and UTs for addressing the child care and safeguard during the COVID-19 pandemic and for ensuring ease of the adoption process, including promotion of legal adoptions in the country.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UN-STARRED QUESTION NO.932 FOR ANSWER ON 03.12.2021 BY SHRI ANNASAHEB SHANKAR JOLLE, SHRI SANGANNA AMARAPPA, SHRI L.S. TEJASVI SURYA, SHRI B.Y. RAGHAVENDRA, SHRI PRATHAP SIMHA, SHRI Y. DEVENDRAPPA REGARDING 'ADOPTION AGENCIES IN INDIA'

State/UT-wise Specialised Adoption Agencies (SAA) in India

S.No.	State	No. of SAAs
1	Andaman and Nicobar	1
2	Andhra Pradesh	14
3	Arunachal Pradesh	2
4	Assam	20
5	Bihar	25
6	Chandigarh	1
7	Chhattisgarh	13
8	Dadar and Nagar Haveli	1
9	Delhi	12
10	Goa	2
11	Gujarat	16
12	Haryana	8
13	Himachal Pradesh	1
14	Jharkhand	12
15	Karnataka	31
16	Kerala	17
17	Madhya Pradesh	31
18	Maharashtra	56
19	Manipur	9
20	Meghalaya	6
21	Mizoram	7
22	Nagaland	4
23	Orissa	32
24	Pondicherry	3
25	Punjab	8
26	Rajasthan	35
27	Sikkim	3
28	Tamil Nadu	22
29	Telangana	12
30	Tripura	9
31	Uttar Pradesh	23
32	Uttarakhand	7
33	West Bengal	24
